

(b) whether the students of the Jawahar Navodaya Vidyalayas are being harassed by the corrupt teachers, principals and managers;

(c) whether proper development of children of the Jawahar Navodaya Vidyalayas is not taking place in the absence of proper boarding and lodging facility; and

(d) if so, the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) The expenditure being incurred on Jawahar Navodaya Vidyalayas varies from year to year. The total expenditure incurred on Novodaya Vidyalayas including expenditure on construction during the last three years is as under:

Year	Total (Rs. in crores)
1993-94	181.91
1994-95	212.53
1995-96	247.39

(b) No, Sir.

(c) and (d) No, Sir. The endeavour of the Samiti is to provide adequate facilities for board and lodging.

[Translation]

Malaria

1361. SHRI BRAJ MOHAN RAM : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Union Government had sent a team of experts to Palamu and Garhwa district in Bihar to deal with the out-break of Malaria some months ago;

(b) if so, the suggestions made by the said team to the State Government to deal with the regular out break of malaria in this area;

(c) whether the State Government has sought any assistance from Union Government in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) Yes, Sir.

(b) Some of the major suggestions of the Team include:

- Intensification of surveys and treatment of cases with appropriate drugs;
- Need for supply of adequate quantities of Primaquine from the State to the districts;
- Immediate filling up of vacant posts and posting of full time District Malaria officer;

- Providing proper training for treatment of Cerebral Malaria with injectable anti malarials;
- Timely release of adequate quantity of insecticides for the next season;
- Timely release of wages for spray workers;
- Engagement of Pf Monitoring Team to undertake study on drug sensitivity.

(c) and (d) The National Malaria Eradication Programme is implemented on 50:50 cost sharing basis between Centre and the States. The Central Government on its part provide insecticides and drugs to the States. The Operational Cost to undertake the activities under the Programme are required to be met by the State Governments. No specific request has been received from the Govt. of Bihar seeking Central assistance in this regard.

National Highways in Maharashtra

1362. SHRI KACHARU BHAU RAUT : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government of Maharashtra have submitted any proposals to the Union Government for the development and maintenance of National Highways during the last three years;

(b) if so, the details thereof ; and

(c) the latest position of the said projects and the funds sanctioned for this purpose so far?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) to (c) Yes Sir. 187 proposals consisting of development/maintenance of National Highways have been sponsored by the State Government of Maharashtra during the last three years at an estimated cost of Rs. 136.2258 crores. All these works stand sanctioned by the Government.

[English]

Illegal Constructions in Cantonment Areas

1363. SHRI K.S. RAYADU : Will the Minister of DEFENCE be pleased to state :

(a) whether Andhra Pradesh High Court directed to stop illegal constructions forthwith in cantonment areas of Hyderabad and Secunderabad; and

(b) if so, the action taken to protect the defence land in the aforesaid areas?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) Yes, Sir.

(b) Action has been initiated by the authorities concerned under the Cantonments Act, 1924 as well as the Public Premises (Eviction of Unauthorised Occupants) Act, 1971.